

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
SOUTH ZONAL BENCH
CHENNAI**

Appeal Nos. C/423/2005 & C/424/2005

[Arising out of Order-in-Appeal No.346 & 347/2005 dt. 29.04.2005
passed by the Commissioner of Customs (Appeals), Chennai]

Reppal Traders

Appellant

Versus

Commissioner of Customs (Import)
Chennai

Respondent

Appearance:

None
For the Appellant

Shri B. Balamurugan, AC (AR)
For the Respondent

CORAM :

Hon'ble Ms. Sulekha Beevi C.S. Member (Judicial)
Hon'ble Shri Madhu Mohan Damodhar, Member (Technical)

Date of hearing / decision : 26.04.2017

FINAL ORDER No. 40648-40649/2017

Per Sulekha Beevi C.S

Both the appeals have come up for hearing as per the published cause list. Though notice was issued from the Tribunal informing the hearing date as early as on 12.04.2017, none appeared on behalf of the appellant.

2. On perusal of records, it is seen that appellant had filed miscellaneous applications for early hearing of the appeals and vide

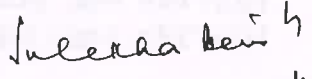


Sulekha Beevi

Misc. orders dt. 19.12.2006, the said applications were dismissed for default. Even today, after issue of notice as well as publication of the cause list on the website, there is no appearance / representation on behalf of the appellant. The appeal is of the year 2005 and the adjudication order relates to the year 2001. Tribunal has been endeavouring to dispose of all the old matters and repeated directions have been given to all the parties to get ready with old matters in the old appeals upto 2007. The same has been notified in the daily cause list published in the website. Even after so much efforts taken on behalf of Tribunal to intimate the parties to get ready with old matters, appellant has not bothered to make appearance or filed any representation. It is inferred that appellant is not interested in pursuing the appeals. Appeals are dismissed for non-prosecution.

(Dictated and pronounced in open court)


(Madhu Melhan Damodhar)
Member (Technical)


(Sulekha Beevi C.S.)
Member (Judicial)

gs



प्रमाणित प्रति / Certified True Copy


17/5
सहायक पंजीकार / Asst. Registrar
सीमाशुल्क उत्पादशुल्क एवं सेवा कर
अपील अधिकारम / (CESTAT)
चेन्ने / Chennai